

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

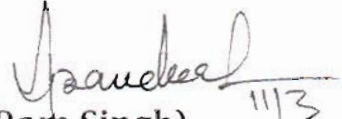
NO: 1126

DATED:- 11/3/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

				Rs. In lacs.
S.No.	Name of the Court.	T.E.	O.E.	Salary
1.	Pr. D&S Judge, Srinagar.	----	0.20	----
2.	Pr.D&S Judge, Bhandarwah.	----	0.20	----
3.	Pr.D&S Judge, Anantnag.	----	0.10	----
4.	Pr.D&S Judge, Kathua.	----	0.40	----
5.	Addl.D&S Judge, Jammu.	----	0.05	----
6.	2 nd . Addl.D&S Judge, Jammu.	----	0.05	----
7.	C.J.M. Srinagar.	----	----	3.50
8.	Sub Judge, Jammu.	----	0.10	----
9.	Spl.Mob.Mag., Srinagar (Under 13 th F.C)	----	0.10	----
10.	Addl.Mob.Mag(T) Sgr.	0.15	0.10	----

By order.


(Ram Singh) 11/3

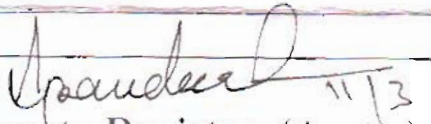
Deputy Registrar (Accts)

No: 41489-500/AC

Dated: 11/3/2016

Copy to the:

1-4	Pr.D&S Judge, Srinagar/Bhandarwah/Anantnag/Kathua
5	Addl.D&S Judge, Jammu.
6	2 nd . Addl.D&S Judge, Jammu.
7	C.J.M. Srinagar.
8	Sub Judge, Jammu.
9	Spl.Mob.Mag. Srinagar (Under 13 th F.C)
10	Addl. Mob. Mag(T) Srinagar.
11	Try. Officer, Saddar Court Try, Srinagar.
12	Try Officer, Sub Try. Distt. Court complex, Jammu.
13-15	Try Officer, Bhandarwah/Anantnag/Kathua/ For inf. and n/a
16.	Order file.


Deputy Registrar (Accts) 11/3